High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2025 in CRL.L.P/5/2025(Filing No.)

State of Sikkim

Applicant

VERSUS

Burma Dev alias Shankher

Respondent

Date: 05-05-2025

CORAM: THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant Mr. S. K. Chettri, Additional Public Prosecutor.

ORDER

Rai, J.

Notice issued to the Respondent returned unserved.

Learned Additional Public Prosecutor seeks to serve Notice on the Respondent by "dasti".

Considered, let steps be taken accordingly by the Registry. List on 02-06-2025.

Judge 05-05-2025

Judge 05-05-2025

ds/bp/sdl